PRODUCTION OF FRUITS AND VEGETABLES

3810. SHRI MANSUKHBHAI DHANJIBHAI VASAVA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

(a) the details of the production of fruits and vegetables during the last three years and the current year, State-wise; and

(b) the steps being taken by the Government to increase the production of fruits and vegetables in the country?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE
कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a): The details of production of Fruits and Vegetables in the country during last three years, State-wise are given at Annexure I & II.

(b): The Mission for Integrated Development of Horticulture (MIDH), a Centrally Sponsored Scheme is being implemented w.e.f. 2014-15, for holistic growth of the horticulture sector covering Fruits, Vegetables, Root and Tuber Crops, Mushrooms, Spices, Flowers, Aromatic Plants, Coconut, Cashew, Cocoa and Bamboo. All States and Union Territories are covered under MIDH.

The Mission envisages production and productivity improvement of horticulture crops including Fruits and Vegetables through various interventions. Activities such as production of planting material, vegetable seed production, coverage of area with improved cultivars, rejuvenation of senile orchards, protected cultivation, creation of water resources, adoption of Integrated Pest Management (IPM)/ Integrated Nutrient Management (INM), organic farming, including in-situ generation of organic inputs are taken up for development of Fruits and Vegetables.
Annexure-I

Annexure-I referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 3810 on “Production of Fruits and Vegetables” due for reply on 16.07.2019

State-wise Production of Fruits

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Annexure-II referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 3810 on “Production of Fruits and Vegetables” due for reply on 16.07.2019

State-wise Production of Vegetables

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